

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1363
TO BE ANSWERED ON 11.02.2019

SOCIO-ECONOMIC DEVELOPMENT OF ST

1363. SHRI GODSE HEMANT TUKARAM:
SHRI LAXMAN GILUWA:
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes presently being implemented by the Government for the integrated socio-economic development and welfare of the Scheduled Tribes in the country including in Left Wing extremist affected areas;
- (b) whether the Government has provided adequate funds under the said schemes/programmes including Van Bandhu Kalyan Yojana (VBKY) during each of the last three years and the current year;
- (c) if so, the details thereof along with the budgetary allocation made and utilization reported along with the response of the Government on the outcome of the progress achieved, scheme/programme-wise and State/UT-wise; and
- (d) the details of the monitoring mechanism put in place by the Government to monitor the utilisation of funds allocated under said schemes/programmes including VBKY?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) The details of schemes / programmes being implemented by the Ministry of Tribal Affairs for the socio-economic development and welfare of the Scheduled Tribes including Left Wing Extremist affected areas are given in **Annexure-I**.

(b) & (c): The details of funds released and utilized under the schemes / programmes of the Ministry including Van Bandhu Kalyan Yojana (VBKY) during each of the last three years and the current year is given at **Annexure-II**. Most of the schemes/activities are demand driven. Submission of proposals by the State Governments seeking grants under the ongoing schemes / programmes is a regular phenomenon. Proposals received from the State Governments are placed before the Project Appraisal Committee (PAC) in the Ministry for appraisal and approval of annual plan of the State in accordance with the guidelines / norms stipulated under the schemes/ programmes.

(d): In order to ensure better and effective implementation of the schemes / programmes of the Ministry including VBKY across the country the following monitoring mechanism is being taken:-

(i) Ministry of Tribal Affairs has introduced mechanism of Project Appraisal Committee (PAC) in 2014 for appraisal and approval of projects of State Governments under SCA to TSS and Grants under Article 275(1) of the Constitution. The Committee is headed by Secretary (Tribal Affairs) with representatives of State

Governments, Financial Advisor, NITI Aayog, etc. During the PAC meetings, the utilization of the funds released during the previous years is also scrutinized as per GFR norms.

(ii) Progress reports both physical and financial regarding the status of implementation of schemes are obtained.

(iii) Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/ programmes of the Ministry of Tribal Affairs;

(iv) Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes/ programmes, and reviewing the physical and financial progress;

(v) Real time data to be uploaded by the State Government on the Ministry's website <https://stcmis.gov.in> . for monitoring of Tribal Sub-Plan since 2017-18. The framework captures data directly from Public Finance Management System (PFMS) and gives us inputs to see through expenditure vis-a- vis allocations in respect of Central TSP. Monitoring of physical performance and outcome of initiatives has also been introduced in the system. A customized proforma has been developed in the MIS to capture location of the ongoing projects and beneficiary details. State Governments have been shared with the necessary credentials for filling up necessary data in the MIS.

Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No.1363 for answer on 11-02-2019 by SHRI GODSE HEMANT TUKARAM: SHRI LAXMAN GILUWA: SHRI MANSUKHBHAI DHANJIBHAI VASAVA: regarding "SOCIO-ECONOMIC DEVELOPMENT OF ST".

Major schemes / programmes being implemented by the Ministry of Tribal Affairs for the welfare of Scheduled Tribes including Left Wing Extremist affected areas.

(i) **Scheme of Girls & Boys Hostels for STs:** Under the scheme, Central assistance is given to States / UTs / Universities for construction of new hostel buildings and / or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in areas affected by Left Wing Extremist (LWE). The funding pattern for other Boys' Hostel in areas other than those affected by Left Wing Extremist is on 50:50 basis.

(ii) **Scheme of Ashram Schools in Tribal Areas:** The objective of the scheme is to provide residential schools for STs to increase the literacy rate among the tribal students both boys & girls and to bring them at par with other population of the country. Under the scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in LWE affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis.

(iii) **Scheme of Vocational Training in Tribal Areas:** It is aimed at upgrading the skills of the tribal youth in various traditional/modern vocations depending upon their educational qualification, present economic trends and the market potential, which would enable them to gain sustainable employment or enable them to become self dependent. Funds are released to State Governments as well as NGOs.

(iv) **Special Central Assistance to Tribal Sub Scheme (SCA to TSS) (hitherto known as SCA to Tribal Sub Plan (TSP):** Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) which is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population and others by providing support education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. Ministry of Tribal Affairs has identified 177 priority districts across the country having tribal majority population ranging from $\geq 25\%$ to $\geq 50\%$ including Left Wing Extremism (LWE) affected Districts for the focused implementation of the scheme.

(v) **Van Bandhu Kalyan Yojana (VBKY):** Government of India launched "Vanbandhu Kalyan Yojana (VKY)" during 2014-15 for holistic development of tribal people across the country. In 2014-15, an amount of Rs. 100.00 crore was allocated under VKY, which was released to ten States having Scheduled Areas. During 2015-16, allocation of Rs. 200.00 crores was made for 21 States based on their perspective plan. In 2016-17, only a token provision of Rs. 1.00 crore was made that was released to State Government of Rajasthan.

Since 2016-17, it has been envisaged that the fund requirement under the VKY strategy will be fulfilled out of the TSP

[now called as Schedule Tribe Component(STC)]funds, which caters to sectoral development including support for education, health, power, roads, sanitation, water supply, livelihood etc. by way of specific fund allocation under various schemes / programmes of concerned Central Ministries and the State Governments. As a part of rationalization of Schemes, convergence of following schemes / interventions of Ministry of Tribal Affairs has been effected from 2016-17 as an Umbrella Programme of Van Bandhu Kalyan Yojana:

- (i) Development of Particularly Vulnerable Tribal Groups.
- (ii) Minimum Support Price for Minor Forest Produce.
- (iii) Aid to Voluntary Organisations working for the Welfare of Scheduled Tribes
- (iv) Tribal Festivals, Research Information and Mass Education
- (v) Monitoring and Evaluation
- (vi) Development Programmes in the Tribal Areas (EAP)
- (vii) Vanbandhu Kalyan Yojana

(vi) **Grants under Article 275(1) of the Constitution:** It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State or raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State. Funds are released towards various sectors such as education, health, agriculture, horticulture, animal husbandry, fisheries, dairy and skill development/other income generating schemes.

(vii) **Development of Particularly Vulnerable Tribal Groups (PVTGs):** The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States/ UT of Andaman & Nicobar Islands for the activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. Funds are released to States/UT in accordance with the annual programme proposed for a particular financial year in the Conservation-cum-Development Plan (CCD Plan).

(viii) **Grants-in-Aid to Voluntary Organizations working for the Welfare of Scheduled Tribes:** The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary organizations, and to provide environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs). Any other innovative activity having direct impact on the socio-economic development or livelihood generation of STs may also be considered through voluntary efforts.

(ix) **Scheme for Strengthening Education among ST Girls in Low Literacy Districts:** This scheme is being implemented in 54 identified low literacy Districts where the ST population is 25% or more, and ST female literacy rate is below 35%, or its fractions, as per 2001 census. The scheme aims to bridge the gap in literacy level between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks and reducing drop-out rate at the elementary level.

(x) In addition to above, to maximize retention of ST students at various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as **Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students.** The schemes (i) Pre-Matric Scholarship and (ii) Post Matric Scholarship for ST students are demand driven and funds are released to States/UT Administrations based on the proposal received from them. A total of 20 awards are given every year under National Overseas Scholarship for ST students. Under the scheme National Fellowship and Scholarship for Higher Education for ST students, the number of fresh fellowships each year is 750, and the number of fresh Scholarship each year is 1000.

(xi) **Institutional Support for Marketing and Development of Tribal Products/Produce:** Training is provided with the aim of developing the art and craft of tribals through inputs of introduction of craft and design development.

(xii) **Scheme of “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP:** TRIFED provides training to the tribal beneficiaries involved in collection of MFP commodities on best collection practices of MFPs, storage and value addition of MFPs.

(xiii) **Tribal Research Institute (TRI):** The basic objective of the scheme is to strengthen the Tribal Research Institutes (i) Research & Documentation: - Documentation of tribal welfare. Preservation of tribal culture among others written medium, support to tribal artisans, exhibitions; (ii) Training and Capacity building: (I)

Laws/constitutional provisions in respect of Scheduled areas/tribal rights; (II) Capacity building of functionaries and tribal representatives on socio-economic programs.

(xiv) **Research Information & Mass Education, Tribal Festival and Others:** This scheme is for dissemination of knowledge about tribal issues, and developmental schemes/works through study, seminars/workshops and publication of tribal literature. Under the scheme financial support is extended to Non-Governmental Organizations/Institutions/Universities on 100% basis for the (i) Research and Evaluation studies, (ii) Workshops/Seminars helpful in orienting developmental programmes for the Scheduled Tribes, disseminating knowledge & experience concerning tribal people & their areas and (iii) Publication of literature on tribal development.

Note:-It has been decided to discontinue the three schemes namely (i) Scheme of Girls & Boys Hostels in Tribal Areas, (ii) Scheme of Ashram Schools in Tribal Areas and (iii) Scheme of Vocational Training Centre in Tribal Areas from 2018-19 and the intervention is to be subsumed under the Scheme Special Central Assistance to Tribal Sub Scheme (SCA to TSS).

Annexure referred to in reply of part (b) & (c) of Lok Sabha Unstarred Question No.1363 for answer on 11-02-2019 by SHRI GODSE HEMANT TUKARAM: SHRI LAXMAN GILUWA: SHRI MANSUKHBHAI DHANJIBHAI VASAVA: regarding "SOCIO-ECONOMIC DEVELOPMENT OF ST".

(i) Statement showing details of funds released/utilization reported by State Governments under the scheme of SCA to TSS during last three years and current year (as on 07.02.2019)

(Rs. in lakh)

Sl. No.	States	2015-16		2016-17		2017-18		2018-19
		Total Release	Utilization Reported	Total Release	Utilization Reported	Release	Utilization Reported	Release
1	Andhra Pradesh	3500.00	3500.00	5000.42	5000.42	3624.77	3624.77	5617.39
2	Assam	5844.00	2501.92	3407.80	676.30	0.00	0.00	0.00
3	Bihar	1368.26	0.00	743.74	0.00	0.00	0.00	0.00
4	Chhatisgarh	10809.64	10809.64	11717.82	11717.82	14327.57	12435.37	10342.65
5	Goa	0.00	0.00	455.68	455.68	559.09	0.00	352.31
6	Gujarat	10566.50	10566.50	9488.00	9488.00	10270.41	8934.63	11765.38
7	Himachal Pradesh	475.00	475.00	1959.39	1959.39	2291.20	2225.46	3628.00
8	J & K	2000.00	2000.00	3671.61	3590.61	3626.50	0.000	3749.80
9	Jharkhand	10000.00	10000.00	9820.75	8246.91	11372.49	2195.85	8564.52
10	Karnataka	4370.00	4370.00	5100.00	5100.00	5955.37	1660.53	3274.53
11	Kerala	357.50	357.50	808.09	288.10	808.43	367.06	335.00
12	Madhya Pradesh	11501.21	11501.21	19236.61	15715.58	22828.70	9120.00	16968.97
13	Maharashtra	12514.91	12514.91	9547.00	9547.00	13760.38	3202.72	11502.17
14	Manipur	1100.00	1100.00	2260.00	2260.00	3790.38	3790.38	5442.48
15	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	1946.41
16	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	1220.00
17	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	1655.00
18	Odisha	14728.52	14728.52	11806.27	11806.27	11975.00	2100.00	17553.22
19	Rajasthan	10190.00	10190.00	11072.90	11072.90	10051.83	2512.72	10327.93
20	Sikkim	353.00	353.00	1497.62	399.95	5986.00	242.89	0.00
21	Tamilnadu	0.00	0.00	600.00	200.00	894.10	101.10	315.00
22	Telangana	4000.00	4000.00	3845.35	3845.35	4493.55	1436.39	2850.32
23	Tripura	2400.07	2400.07	1345.76	1245.70	1649.77	1602.69	1294.38
24	Uttarakhand	0.00	0.00	0.00	0.00	679.00	679.00	1012.88
25	Uttar Pradesh	905.51	0.00	121.92	0.00	458.35	0.00	0.00
26	West Bengal	6233.00	6233.00	5995.50	5995.50	5397.11	4473.21	3948.15
	Total	113217.12	107601.27	119502.230	108611.48	134800.00	60704.77	123666.48

(ii)(A): Statement showing State-wise details of funds released/Utilization reported by the States under Van Bandhu Kalyan Yojana(VBKY) for the years 2014-15 and 2015-16 .

(Rs in lakh)

Sl. No.	States	2014-15		2015-16	
		Funds Released	Utilization reported	Funds Released	Utilization reported
1	Andhra Pradesh	1000.00	1000.00	500.00	300.00
2	Arunachal Pradesh	0	0	600.00	600.00
3	Assam	0	0	852.00	852.00
4	Bihar	0	0	760.00	0
5	Chhattisgarh	1000.00	1000.00	1384.50	1273.44
6	Gujarat	1000.00	1000.00	1723.00	1419.32
7	Himachal Pradesh	1000.00	700.10	0	0
8	Jharkhand	1000.00	1000.00	1344.80	1344.80
9	Jammu & Kashmir	0	0	500.00	0
10	Kerala	0	0	300.00	300.00
11	Madhya Pradesh	1000.00	1000.00	1909.28	1418.00
12	Maharashtra	1000.00	0	1400.00	0
13	Mizoram	0	0	490.50	490.50
14	Nagaland	0	0	766.65	766.65
15	Odisha	1000.00	1000.00	1650.00	1650.00
16	Sikkim	0	0	382.43	207.00
17	Rajasthan	1000.00	1000.00	1046.42	1046.42
18	Tamil Nadu	0	0	700.00	351.94
19	Telangana	1000.00	1000.00	427.42	427.00
20	Tripura	0	0	613.00	613.00
21	Uttar Pradesh	0	0	200.00	0
22	West Bengal	0	0	2450.00	2025.00
Total		10000.00	8700.10	20000.00	15085.07

(ii) (B): A statement showing Allocation and Expenditure under the schemes of Umbrella Programme of Van Bandhu Kalvan Yojana (VBKY) during the last two years and current year.

(Rs. in crore)

Sl.No	Name of Scheme	BE	RE	EXP	BE	RE	EXP	BE	EXP (Up to 07.02.2019)
		2016-17			2017-18			2018-19	
1	Development of Particularly Vulnerable Tribal Group (PTG)	200.00	340.00	340.21	270.00	240.00	239.49	260.00	220.23
2	Minimum Support Price for Minor Forest Produce (MSP for MFP)	158.00	3.00	2.00	100.00	25.00	8.59	130.00	96.85
3	Aid to Voluntary Organizations working for the Scheduled Tribes	120.00	120.00	120.00	120.00	120.00	119.94	130.00	92.24
4	Tribal Festivals, Research Information & Mass Education	17.39	6.39	4.69	12.04	6.35	4.57	25.00	16.81
5	Monitoring and Evaluation	8.00	2.00	1.39	3.00	3.00	1.25	5.00	2.14
6	Development Programmes in the Tribal Areas (EAP)	0.39	0.01	0	0.01	0	0	0.01	0
7	Vanbandhu Kalyan Yojna	1.00	1.00	1.00	0.01	0	0	0.01	0
	Grand Total	504.78	472.4	469.29	505.06	394.35	373.84	550.02	428.27

(iii) Details of fund released and Utilization reported by State Governments under the scheme of ‘Grants under Article 275(1) of Constitution of India’ during the last three year & current year (as on 07.02.2019)

(Rs.in Lakh)

Sl. No.	States	2015-16		2016-17		2017-18		2018-19	
		Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported	Total Released	Utilization Reported
1	Andhra Pradesh	5500.00	5500.00	2869.43	2869.43	4591.11	757.26	6118.77	UC not due
2	Arunachal Pradesh	3000.80	3000.80	6580.53	6580.53	8378.82	3324.68	12034.52	
3	Assam	0.00	0.00	844.12	0.00	0.00	0.00	3780.32	
4	Bihar	0.00	0.00	1467.58	1433.88	991.89	0.00	0.00	
5	Chhattisgarh	11904.31	11428.46	10488.52	9528.97	10964.49	10889.52	10944.92	
6	Goa	400.00	0.00	450.00	5.54	103.00	0.00	345.66	
7	Gujarat	11680.00	11680.00	9739.02	9739.02	11384.08	6504.78	11240.20	
8	Himachal Pradesh	523.20	523.20	1595.87	1595.87	2074.70	1995.53	3242.16	
9	Jammu & Kashmir	2000.00	2000.00	3539.66	156.77	3049.06	0.00	2051.79	
10	Jharkhand	12202.96	12202.96	9489.38	5095.09	12386.93	2154.61	7082.30	
11	Karnataka	6300.00	6300.00	4664.00	4664.00	5881.74	2301.97	863.38	
12	Kerala	1085.44	1085.44	695.58	412.86	803.17	0.00	472.28	
13	Madhya Pradesh	14845.15	14845.15	14971.43	14971.43	22399.48	4587.92	24227.30	
14	Maharashtra	13374.00	13374.00	11536.53	11536.53	13862.24	2572.45	13905.62	
15	Manipur	1216.00	1216.78	1694.40	1694.40	2308.80	2308.80	5095.65	
16	Meghalaya	1507.68	856.09	1576.21	536.36	3603.40	350.00	3633.79	
17	Mizoram	3617.37	3617.37	1927.49	1927.49	2504.41	2504.41	2972.71	
18	Nagaland	5469.34	5469.34	6368.00	6368.00	4434.11	0.00	8378.49	
19	Odisha	15200.00	15200.00	11954.96	11954.96	15995.30	2900.00	20077.15	
20	Rajasthan	11000.00	11000.00	10341.39	10341.39	10240.58	2048.12	13497.23	
21	Sikkim	1250.30	400.30	1147.00	845.23	405.30	354.48	355.34	
22	Tamil Nadu	852.80	352.80	798.24	798.24	378.00	0.00	510.57	
23	Telangana	6090.00	6090.00	3608.05	3608.05	5015.32	0.00	2976.89	
24	Tripura	1600.68	1600.68	1280.99	1280.99	2040.99	730.80	1734.73	
25	Uttar Pradesh	1514.74	168.30	1138.62	0.00	189.00	0.00	252.43	
26	Uttarakhand	92.02	92.02	0.00	0.00	1577.56	262.68	1255.27	
27	West Bengal	7000.00	7000.00	5814.37	5814.37	5376.51	1133.48	9235.73	
Grand Total		139226.79	135003.69	126581.37	113759.40	150939.99	47681.49	166285.20	

(iv) Details fund released and utilization reported by the State Governments under the scheme of 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' during last three year and current year (as on 07.02.2019)

(Rs. in Lakh)

Sl. No	Name of State	2015-16		2016-17		2017-18		2018-19	
		Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported
1	Andhra Pradesh	3240.00	3240.00	5105.00	5105.00	2076.00	1557.00	1837.00	UC not due
2	Andaman & Nicobar island	0.00	0.00	100.00	0.00	200.00	0.00	0.00	
3	Bihar	0.00	0.00	342.87	0.00	295.91	0.00	0.00	
4	Chattisgarh	1809.63	1809.63	1230.00	1230.00	1089.50	817.50	1051.50	
5	Gujarat	898.10	888.81	779.12	779.12	390.67	228.63	422.88	
6	Jharkhand	1575.00	1575.00	3120.00	0.00	2043.75	1818.67	2646.00	
7	Karnataka	800.00	800.00	136.00	100.00	467.00	467.00	460.00	
8	Kerala	0.00	0.00	100.00	0.00	62.00	0.00	0.00	
9	Madhya Pradesh	4491.92	4491.92	10460.40	9950.40	8232.46	7905.72	7998.09	
10	Maharashtra	0.00	0.00	2077.00	0.00	1226.25	1226.25	1230.26	
11	Manipur	100.00	100.00	329.00	0.00	195.00	195.00	311.00	
12	Orissa	3373.92	3373.92	1379.00	164.00	1297.00	548.31	3341.31	
13	Rajasthan	1076.09	1076.09	1331.00	843.00	1038.00	833.31	1008.00	
14	Tamil Nadu	1048.15	1048.15	3055.00	0.00	1770.75	0.00	0.00	
15	Telangana	1439.04	1439.04	1139.00	1139.00	778.00	434.50	533.00	
16	Tripura	895.56	895.56	2250.00	1970.90	2305.00	1217.88	0.00	
17	West Bengal	447.60	447.60	574.00	0.00	330.75	330.75	843.42	
18	Utrakhand	0.00	0.00	292.48	0.00	130.00	130.00	565.86	
19	Uttar Pradesh	0.00	0.00	0.00	0.00	17.96	0.00	0.00	
	Grand Total	21195.00	21185.72	33799.87	21281.42	23946.00	17710.52	22248.32	

(v) Details of Fund Released & Utilized under the Scheme of Pre-Matric Scholarship for ST students during the last three years and current year.

		(₹ in lakh)						
Sl.No.	Name of the State/UT	2015-16		2016-17		2017-18		2018-19
		Fund Released	Utilised	Fund Released	Utilised	Fund Released	Utilised	Fund Released
1	Andhra Pradesh	1983.00	1983.00	0.00	0.00	5282.94	5282.94	1210.81
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00		
3	Assam	0.00	0.00	321.33	0.00	0.00		
4	Bihar	375.00	24.44	0.00	0.00	0.00		
5	Chhattisgarh	3607.00	3607.00	2534.15	2534.15	1805.30	1805.30	4755.63
	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	20.00
6	Daman & Diu	0.00	0.00	0.00	0.00	8.04	8.04	
7	Goa	0.00	0.00	52.64	52.64	3.75	3.75	80.83
8	Gujarat	3745.76	3745.76	80.81	80.81	3650.84	3650.84	4482.31
9	Himachal Pradesh	96.12	96.12	51.21	51.21	0.00		38.91
10	Jammu & Kashmir	700.00	180.05	0.00	0.00	0.00		
11	Jharkhand	0.00	0.00	0.00	0.00	1704.53	1704.53	2345.92
12	Karnataka	0.00	0.00	0.00	0.00	1364.59	1364.59	1256.31
13	Kerala	300.00	300.00	796.40	796.40	0.00		308.73
14	Madhya Pradesh	4300.00	4300.00	0.00	0.00	5539.17	5539.17	5728.33
15	Maharashtra	0.00	0.00	0.00	0.00	0.00		
16	Manipur	0.00	0.00	867.38	867.38	619.09	71.74	
17	Meghalaya	0.00	0.00	0.00	0.00	156.69	122.94	
18	Mizoram	0.00	0.00	336.36	0.00	132.25	132.25	319.79
19	Nagaland	851.47	569.03	0.00	0.00	0.00	0.00	
20	Odisha	4900.00	4900.00	3376.36	3376.36	5134.98	5134.98	6665.88
21	Rajasthan	0.00	0.00	0.00	0.00	3284.79	3284.79	1716.12
22	Sikkim	0.00	0.00	0.00	0.00	25.72	25.72	7.97
23	Tamil Nadu	600.00	600.00	0.00	0.00	0.00	0.00	
24	Telangana	0.00	0.00	0.00	0.00	358.02	358.02	693.84
25	Tripura	1303.60	1188.64	0.00	0.00	232.89	0.00	
26	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	
27	Uttarakhand	107.00	107.00	0.00	0.00	104.44	104.44	
28	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	584.62
	Total	22868.95	21601.04	8416.64	7758.95	29408.03	28594.04	30216.00

(vi) Details of Fund Released & Utilized under the Scheme of Post Matric Scholarship for ST students during the last three years and current year.

		(₹ in lakh)						
Sl. No.	Name of the State/UT	2015-16		2016-17		2017-18		2018-19
		Fund Released	Utilized	Fund Released	Utilised	Fund Released	Utilised	Fund Released
1	Andhra Pradesh	1986.82	1986.82	9777.62	9777.62	8269.11	8269.11	13945.02
2	Arunachal Pradesh	1137.61	1137.61	1136.32	1136.32	5803.65	5803.65	1883.82
3	Assam	6748.28	6748.28	266.65	266.65	2516.48	2516.48	3248.03
4	Bihar	0.00	0.00	0.00	0.00	71.25		
5	Chhattisgarh	4764.83	4764.83	2674.82	2674.00	3811.26	3811.26	4609.57
6	Daman & Diu	0.00	0.00	53.63	53.63	26.19	0.00	
7	Goa	356.00	356.00	645.00	645.00	364.80	364.80	536.26
8	Gujarat	5520.40	5520.40	22040.27	22040.27	14609.74	14609.74	32414.09
9	Himachal Pradesh	1350.00	1350.00	931.36	931.36	3123.36	3123.36	278.15
10	Jammu & Kashmir	2494.17	2494.17	2587.84	2587.84	2322.56	2033.20	
11	Jharkhand	0.00	0.00	8148.39	8148.39	2716.50	2716.50	5281.32
12	Karnataka	5839.00	5839.00	8540.00	8540.00	8873.31	8873.31	7341.33
13	Kerala	0.00	0.00	3122.00	3122.00	2745.46	2745.46	2674.37
14	Madhya Pradesh	3065.00	3065.00	13054.00	13054.00	10320.50	10320.50	13405.24
15	Maharashtra	5209.83	5209.83	22092.28	22092.28	10884.91	10884.91	15238.15
16	Manipur	3588.00	3588.00	3385.20	3385.20	6382.55	6370.06	2026.76
17	Meghalaya	3274.61	3274.61	3189.00	3189.00	770.50	770.50	2457.52
18	Mizoram	4927.91	4927.91	4267.52	4267.52	2434.73	2434.73	3528.21
19	Nagaland	2646.34	2646.34	1344.00	1344.00	2515.00	2515.00	4716.66
20	Odisha	4050.00	4050.00	15556.48	15556.48	8784.18	8784.18	14801.92
21	Rajasthan	10890.43	10890.43	9800.00	9800.00	19912.49	19912.49	13598.95
22	Sikkim	400.00	400.00	938.16	938.16	1247.32	1247.32	1134.36
23	Tamil Nadu	2266.86	2266.86	3061.85	3061.85	2440.39	2440.39	3933.65
24	Telangana	9650.00	9650.00	11483.00	11483.00	18031.25	16187.25	9921.68
25	Tripura	1700.00	1700.00	1323.90	1323.90	2756.25	2756.25	3626.55
26	Uttar Pradesh	0.00	0.00	1057.50	1054.70	1244.91	907.16	
27	Uttrakhand	900.00	900.00	5090.57	3591.84	600.25		
28	West Bengal	2948.46	2948.46	0.00	0.00	2807.89	2807.89	2219.39
	Total	85714.55	85714.55	155567.36	154065.02	146386.79	143205.50	162821.00

(vii) Details of fund released and utilized under National Fellowship and Scholarship for Higher Education for ST students during the last three years and current year.		
Year	Fund Released	Fund Utilized
2015-16	47.54	47.54
2016-17	55.89	55.89
2017-18	98.34	98.34
2018-19	56.84	56.84

(viii) Details of Funds released and utilized under the scheme of National Overseas Scholarship (NOS) during the last three years and current year							
(₹ in lakhs)							
2015-16		2016-17		2017-18		2018-19	
Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized
39.04	39.04	39.00	39.00	100.00	100.00	183.07	183.07

(ix) Details of fund released and utilized under the scheme of Scholarship (Top Class Education) during the last three years and current year.							
(Rs. In Lakhs)							
2015-16		2016-17		2017-18		2018-19	
Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized	Fund Released	Utilized
1552.32	1552.32	687.75	687.75	2951.00	2951.00	1484.03	1484.03

(x) Details of funds released under the scheme of 'Institutional Support for Development & Marketing of Tribal Products/Produce' during the last three years and current year.

(Rs. in lakhs)

Sl. No.	State	2015-16	2016-17	2017-18	2018-19 (As on 27.01.2019)
STDCC					-
1	Chhattisgarh	-	-	-	-
2	Kerala	-	-	393.52	-
3	Odisha	148.13	-	-	-
4	Rajasthan	-	43.43	-	-
5	Tripura	310.98	351.10	201.48	-
6	West Bengal	-	431.47	-	-
7	Mizoram	-	174.00	-	696.00
8	Sikkim	-	-	-	219.00
TRIFED		3026.00	3900.00	3900.00	4330.00
TOTAL		3485.11	4900.00	4495.00	5245.00

(xi) Details of fund released under the Scheme of "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP during the last three years and current year.

(Rs. in Lakh)

Sl. No.	State/Organization	2015-16	2016-17	2017-18	2018-19
STATE					
1.	ORISSA	991.00	0	0	0
2.	GUJARAT	0	0	0	619.00
3.	MAHARASTRA	0	0	0	0
4.	RAJASTHAN	0	0	0	0
5.	JHARKHAND	1832.00	0	0	0
6.	MADHYA PRADESH	0	0	0	2681.00
7.	CHATTISGARH	7350.00	0	89.00	197.00
8.	ANDHRA PRADESH	529.00	0	300.00	710.00
9.	MANIPUR	0	0	11.00	90.00
10.	NAGALAND	0	0	19.00	66.00
11.	UTTAR PRADESH	0	0	240.00	821.00
12.	KERALA	0	0	0	418.00
13.	WEST BENGAL	0	0	0	657.00
14.	KARNATAKA	0	0	0	125.00
15.	ASSAM	0	0	0	155.00
TRIFED		1067.00	200.00	200.00	3147.00
TOTAL		11769.00	200.00	859.00	9686.00

(xii) Details of fund released under the scheme of Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC) /State Scheduled Tribes Finance and Development Corporations (STFDCs) during the last three years and current year.

(Rs. in Lakh)

<i>Year</i>	Expenditure		
	NSTFDC	STFDCs	TOTAL
2015-16	6311.00	22.50	6333.00
2016-17	6000.00	0.00	6000.00
2017-18	4980.00	520.00	5500.00
2018-19	5700.00	800.00	6500.00

(xiii) Details of funds released/utilised under the Scheme “Support to Tribal Research Institute” for last three years and current year.

(Rs. In lakh)

Sl. No.	State/UT	2015-16	2016-17	2017-18	2018-19	Utilization Certificate Due
1.	Andhra Pradesh	0.00	0.00	940.42	81.60	0.00
2.	A & N	50.00	0.00	0.00	749.58	0.00
3.	Arunachal Pradesh	0.00	0.00	647.99	253.01	246.99
4.	Assam	0.00	0.00	183.65	198.75	142.55
5.	Chhattisgarh	0.00	0.00	168.73	504.49	250.52
6.	Gujarat	86.53	0.00	2438.00	0.00	42.85
7.	Himachal Pradesh	0.00	0.00	0.00	106.80	0.00
8.	Jammu And Kashmir	10.00	340.00	0.00	97.00	110.00
9.	Jharkhand	0.00	0.00	0.00	1211.83	74.34
10.	Karnataka	148.00	117.00	130.00	106.00	23.00
11.	Kerala	0.00	67.99	745.65	401.25	63.76
12.	Madhya Pradesh	78.75	54.35	732.51	309.91	64.37
13.	Maharashtra	0.00	0.00	0.00	485.01	0.00
14.	Manipur	119.00	109.00	58.00	530.11	0.00
15.	Mizoram	0.00	0.00	0.00	413.00	0.00
16.	Nagaland	0.00	0.00	0.00	825.00	0.00
17.	Odisha	250.30	322.39	662.90	819.07	95.79
18.	Rajasthan	63.25	0.00	169.25	214.00	0.00
19.	Sikkim	0.00	111.00	136.00	155.60	0.00
20.	Tamil Nadu	132.30	0.00	133.20	177.25	190.50
21.	Telangana	0.00	121.90	339.50	454.00	0.00
22.	Tripura	159.50	73.25	198.75	316.14	61.65
23.	Uttar Pradesh	0.00	43.26	0.00	0.00	0.00
24.	West Bengal	43.50	150.82	215.45	380.15	0.00
	Total	1141.13	1510.96	7900.00	8792.63	1366.32

(xiv) Details of Funds released to NGOs under the Scheme of Grant- in-Aid to Voluntary Organisations working for the Welfare of STs during the last three years and current year.

(Rs. in Lakh)

Sl. No.	Name of the State	2015-16	2016-17	2017-18	2018-19(as on 31.12.2018)
1	Andhra Pradesh	252.63	160.58	176.73	15.65
2	Arunachal Pradesh	95.70	456.05	605.24	182.88
3	Assam	57.85	137.66	170.77	41.01
4	Chhattisgarh	16.20	65.97	75.36	110.33
5	Gujarat	43.38	111.94	73.15	131.66
6	Himachal Pradesh	0	277.34	251.10	213.74
7	Jharkhand	205.19	405.76	966.29	1099.23
8	Jammu & Kashmir	0	0	19.69	0
9	Karnataka	227.25	389.10	244.94	248.11
10	Kerala	96.25	113.55	66.56	65.25
11	Madhya Pradesh	66.54	152.78	119.21	222.77
12	Maharashtra	33.77	202.95	377.48	242.69
13	Manipur	63.46	394.06	264.29	99.29
14	Meghalaya	274.79	606.93	697.71	786.14
15	Mizoram	0	40.16	55.90	20.07
16	Nagaland	0	0	30.80	12.78
17	Odisha	190.80	457.37	1168.97	2104.98
18	Rajasthan	31.83	67.83	14.50	38.09
19	Sikkim	54.54	52.05	90.81	39.07
20	Tamil Nadu	11.82	38.91	280.50	220.61
21	Telangana	19.76	637.87	76.76	33.62
22	Tripura	15.82	66.02	32.62	57.72
23	Uttrakhand	17.67	112.64	37.43	66.81
24	Uttar Pradesh	22.18	34.49	67.43	0
25	West Begnal	377.92	315.33	937.44	536.43
26	Delhi	0	9.07	17.15	5.41
	Grand Total	2175.35	5306.41	6918.83	6594.34

(xv) Details of Funds released to NGOs under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts during the last three years and current year.

(Amount in Rs)					
Sl. No.	State	2015-16	2016-17	2017-18	2018-19 (as on 31.12.2018)
1	Andhra Pradesh	1931.08	270.94	1117.23	0
2	Arunachal Pradesh	0	0	37.65	0
3	Chhattisgarh	0	39.63	37.12	64.49
4	Gujarat	1712.32	2857.93	1512.48	93.21
5	Jharkhand	21.07	0	0	12.04
6	Madhya Pradesh	143.58	420.05	325.21	608.69
7	Maharashtra	0	158.38	149.86	205.63
8	Odisha	1040.81	1929.41	1102.18	999.18
9	Rajasthan	0	148.78	25.13	168.17
10	Telangana	480.76	719.76	321.91	0
Total		5329.62	6544.88	4628.77	2151.41

(xvi) Details of Funds released to NGOs under the Scheme of Vocational Training in Tribal Areas during the last three years and current year.

Sl. No.	Name of the State	2015-16	2016-17	2017-18	2018-19 (as on 31.12.2018)
1	Assam	0	93.00	183.09	61.20
2	Karnataka	0	0	59.60	0
3	Madhya Pradesh	0	0	83.09	25.06
4	Meghalaya	0	0	59.33	0
5	Nagaland	0	24.48	0	27.12
6	Tamil Nadu	0	31.20	61.55	31.20
Grand Total		0	148.68	446.66	144.58

Note:-The grant-in-aid under the schemes at Sl.No.(viii),(ix)&(x) i.e. Grant in Aid to Voluntary Organizations working for welfare of STs, Strengthening Education Among Scheduled Tribes Girls in Low Literacy Districts and Vocational Training in Tribal Areas (NGO Component) are released only after receipt of Utilization Certificate of previous grant and hence, under the schemes no Utilization Certificate is pending. Unspent balance if any, is adjusted while releasing subsequent grant to the particular NGO project.